

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal Nos. 196 of 2014
& 326 of 2013**

Dated: 26th August, 2015

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. I.J. Kapoor, Technical Member**

APPEAL No.196 OF 2014

In the matter of:-

**Haryana Power Generation Corporation Ltd.Appellant (s)
Versus
Haryana Electricity Regulatory Commission & Ors. ...Respondent (s)**

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran
Mr. Shubham Arya
Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. Hemant Singh
Ms. Meghana Aggarwal
Ms. Rumita Dev for R-1
Ms. Swapna Seshadri for R-3

APPEAL No. 326 OF 2013

**Haryana Power Generation Corporation Ltd.Appellant (s)
Versus
Haryana Electricity Regulatory Commission & Ors. ...Respondent (s)**

Counsel for the Appellant(s) :

Counsel for the Respondent(s) : Mr. Hemant Singh
Ms. Meghana Aggarwal
Ms. Rumita Dev for R-1
Ms. Swapna Seshadri for R-3 & R4

ORDER

Arguments of the appellant have today been started. The arguments are not yet complete. Post this batch of Appeals for further arguments on **7th September, 2015.**

Written submissions have been filed today by the appellant. The same be taken on record. The Respondent Commission has already filed its written submissions.

The respondent's contesting counsel submits that she would file the written submissions of the next date of hearing.

(I.J. Kapoor)
Technical Member
rkt/vg

(Justice Surendra Kumar)
Judicial Member